## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 83(ND)2016 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016

NAME OF THE COMPANY: M/s. Khanna Traders & Ors. V/s. M/s. Scholar Publishing House Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

REPRESENTATION SIGNATURE DESIGNATION S.NO. NAME

CHIRPY JAMWAR (ADVOCATE) (K 1-12)

## ORDER

None is present on behalf of the petitioner.

- Ld. Counsel for the respondent submits that he has filed his reply. Let the same be placed before us. Rejoinder, if any, may be filed by the petitioner before the next date of hearing.
- 3. Re-notify this case on 01.09.2016.

(Ina Malhotra) Member Indicial

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(/ Varadharajan) Member Judicial

At this stage, Mr. Roshan, has appeared on behalf of the petitioner and has been informed about the proceedings.